

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
CMM INFRAPROJECTS LIMITED OPERATING IN CONSTRUCTION****AT 108, CORPORATE CENTER 8-B SOUTH TUKOGANJ INDORE MP 452001**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	CMM Infracore Limited PAN : AACCC7894B CIN : L45201MP2006PLC018506
2.	Address of the registered office	108, CORPORATE CENTER 8-B SOUTH TUKOGANJ INDORE MP 452001
3.	URL of website	Website not available
4.	Details of place where majority of fixed assets are located	The Immovable assets are located in Guwahati and company having infra projects in MP, Maharashtra & other states
5.	Installed capacity of main products/services	Not Applicable as Corporate Debtor is an Infra Company.
6.	Quantity and value of main products/ Services sold in last financial year	Not Applicable as Corporate Debtor is an Infra Company and not selling any product. Turnover and other financial details can be sought by sending a request to RP at: cirp.cmminfra@gmail.com
7.	Number of Employees/workmen	34 employees
8.	Further details including last available financial statement (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available details can be sought by sending a request to Resolution Professional at : cirp.cmminfra@gmail.com
9.	Eligibility for resolution applicants under section 25 (2) (h) of the code is available at:	Details can be obtained by sending email at: cirp.cmminfra@gmail.com
10.	Last date for receipt for expression of interest	12.06.2023
11.	Date of issue of provisional list of prospective resolution applicants	20.06.2023
12.	Last date for submission of objections to provisional list	25.06.2023
13.	Process email id to submit EOI	cirp.cmminfra@gmail.com

Satyendra Prasad Khorania**Resolution Professional :- CMM Infracore Limited (Under CIRP)****IP Regn No. IBBI/IPA-002/IP-N00002/2016-17/10002****AFA No.: AA2/10002/02/181223/202501 & Valid upto-18.12.2023****Reg Address of RP :- 402, 4th Floor, OK Plus, D P Metro , Opp. Pillar No. 94,****New Sanganer Road, Jaipur, Rajasthan, 302019****Date: 23.05.2023****Place: Jaipur**